

Corporation Limited, New Delhi, for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (5) above.

[Placed in Library See No. LT-4442/82].

REVIEW ON AND ANNUAL REPORT OF IISCO STANTON PIPE AND FOUNDRY COMPANY LTD. CALCUTTA FOR THE YEAR ENDED 31ST DECEMBER, 1980 AND STATEMENT FOR DELAY.

The Minister of State in the Ministries of Industry and Steel and Mines

(Shri Charanjit Chanana):

I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(i) Review by the Government on the working of the IISCO Stanton Pipe and Foundry Company Limited, Calcutta, for the year ended 31st December, 1980

(ii) Annual Report of the IISCO Stanton Pipe and Foundry Company Limited, Calcutta, for the year ended 31st December, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library See No. LT-4443/82].

STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT AND ACCOUNTS OF NATIONAL INSTITUTE OF EDUCATIONAL PLANNING AND ADMINISTRATION, NEW DELHI FOR 1980-81.

The Minister of Parliamentary Affairs and Works and Housing (Shri Bishama Narain Singh) : On behalf of Shrimati Sheila Kaul,

I beg to lay on the Table

a statement (Hindi and English versions) showing reasons for delay in laying the Annual * Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1980-81. [Placed in library See. No. LT-4444/82]

Second Annual Report of Commission for Scheduled Castes and Scheduled Tribe for 1979-80 and Memorandum of Action, Report of Commissioner for Scheduled Castes and Scheduled Tribes for 1979-80 and 1980-81 and Annual Report on working of Protection of Civil Rights Act, 1955 for the year ending 31st Dec. 1980.

The Minister of State in the Ministry of Home Affairs (Shri Nihar Ranjan Laskar) :

I beg to lay on the Table

- (1) (i) A copy of the Second Annual Report (Hindi and English versions) of the Commission for Scheduled Castes and Scheduled Tribes, for the year 1979-80.

(ii) A copy of the Memorandum (Hindi and English Versions) of the Action taken on the recommendations contained in the Report. [Placed in library See LT-4445/82]

*The Annual Report was laid on the Table on the 4th March, 1982.

**Not allowed.